

RAJASTHAN HIGH COURT, JODHPUR
ORDER

No. Estt/HC/2017/ 128

Date: 10.03.2017

Pursuant to notification no. RHC/Exam.Cell/2016/1095 dated 16.08.2016, following candidates declared successful in the recruitment to the post of Junior Judicial Assistant, are hereby appointed as Junior Judicial Assistant (Probationer Trainee) on the fixed remuneration of Rs. 8,910/- per month initially for a period of two years from the date of joining as prescribed by the State Govt. vide its notification dated 08th June, 2015, subject to following conditions :-

1. Appointment on the said post is purely temporary in nature for a period of two years and the same will be extended further on the basis of work performance and conduct of the incumbent.
2. Services of incumbent shall be liable to be terminated at any time without prior notice on the basis of statutory constraint/objection, if their services are not found satisfactory during the probation period of two years.
3. Appointment of incumbents would be liable to be terminated without prior notice, if adverse report or concealment is found in the Police Verification of the candidates.
4. They will not get Annual Grade Increment, allowances and honorarium during the Probation.
5. New Pension Scheme and New Medical Attendent Rules will be applicable on them.
6. They must submit medical fitness certificate as prescribed in Rule 10 of Rajasthan Service Rules, 1951 at the time of joining.
7. Appointment of candidates on the said post shall be subject to Character Verification through the Police.
8. This provisional appointment would be subject to verification of genuineness of documents.
9. They have to join their duties on or before **25.03.2017 in the office of Registrar (Administration), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur**, failing which, their Appointment order shall stand cancelled automatically without any further notice.
10. Pay of these probationer- trainee Junior Judicial Assistants will be fixed in the running pay band PB-1, 5200-20200 & grade pay 2400 after successful completion of probation-training period and they will be entitled to get other allowances as per rules.

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11. They are posted at the place shown against their names.

S. No.	S.No. in main Select List	Roll No.	Name of Candidate	Date of Birth	M/F	Category/ Sub. Category	Place of Posting
1	55	795929	Shambhu Singh Naruka	17 th Aug., 1985	M	Gen	Jaipur
2	64	861939	Surendra Deora	02 nd Sept. 1991	M	O/SNCL	Jodhpur
3	76	863523	Vijay Bishnoi	08 th Nov. 1989	M	O/SNCL	Jodhpur
4	328	744580	Suresh	21 st Jul., 1993	M	O/SNCL	Jodhpur
5	522	764096	Kailash Chand Meena	24 th Aug., 1984	M	ST	Jaipur

By Order


REGISTRAR (ADMN.)

No. I/A(iii)(a)(1)/03/2014Pt./ 664

Date: 10.03.2017

Copy forwarded to the following for information and necessary action:

1. The Registrar (Admn./Exam/Class/CPC/Rules/Vig/Writs/OSD,F&I), Rajasthan High Court, Jodhpur and Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. All Senior Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. Concerned Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. Senior Librarian/ Assistant Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. System Analyst (DIO), Computer Cell, NIC, Rajasthan High Court, Jodhpur with the direction to upload on the official website of Rajasthan High Court.
7. Confidential Branch, Rajasthan High Court, Jodhpur.
8. Bill Clerk/Leave Clerk/Service Records/ Budget/GPF/S.I, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
9. Concerned Shri/Smt./Miss.....
10. Personal file.


REGISTRAR (ADMN.)